

**CENTRAL ELECTRICITY REGULATORY COMMISSION**

4th Floor, Chanderlok Building, 36 Janpath, New Delhi-110001

Phone: 23353503 FAX: 23753923

Petition No. 344/TL/2023

Dated: 1.2.2024

NOTICE UNDER CLAUSE (a) OF SUB-SECTION (5) OF SECTION 15 OF THE ELECTRICITY ACT, 2003

An application under Sections 14, and 15 of the Electricity Act, 2003 (the Act) has been made by Bhadla III Transmission Limited, (Now known as 'POWERGRID Bhadla III Transmission Limited'), B-9, Qutab Institutional Area, Katwaria Sarai, New Delhi-110 016 for the grant of an inter-State transmission licence to establish the Inter-State transmission system for "Transmission system for evacuation of power from REZ in Rajasthan (20GW) under Phase-III Part B1" on Build, Own, Operate and Transfer (BOOT) basis (hereinafter referred to as "the Project") consisting of the following elements:

S. No.	Name of the Transmission Element	Scheduled COD in months from Effective Date
1.	Establishment of 2x1500 MVA 765/400kV & 3x500 MVA 400/220 kV pooling station at Bhadla-3 along with 2x330 MVA (765kV) Bus Reactor & 2x125 MVA (420kV) Bus Reactor • 765/400kV 1500 MVA ICTs: 2 nos. (7x500 MVA including one spare unit) • 765kV ICT bays - 2 nos. • 400/220 kV, 500 MVA ICT - 3 nos. • 765kV line bays - 2 nos. • 400 kV ICT bays - 5 nos. • 220 kV ICT bays - 3 nos. • 220 kV line bays: 5 nos. • 330 MVA Bus Reactor-2 nos. (7x110 MVA, including one spare unit) • 765kV reactor bay - 2 nos. • 125 MVA, 420kV bus reactor - 2 nos. • 420 kV reactor bay - 2 nos. Future provisions: Space for • 765/400kV ICTs along with bays: 2 nos. • 765kV line bay along with switchable line reactor: 6 nos. • 765kV line bay: 4 nos. • 765kV Bus Reactor along with bays: 2 nos. • 400/220 kV ICTs along with bays: 10 nos. • 400 kV line bays: 8 nos. • 400 kV line bays along with switchable line reactor: 8 Nos. • 400kV Bus Reactor along with bays: 2 nos. • 400kV Sectionalization bay: 2 sets • 220 kV line bays: 12 nos. • 220kV sectionalization bay: 2 sets	18 months
2.	Bhadla -3 PS- Sikar - II S/s 765 kV D/c line along with 330 MVA Switchable line reactor for each circuit at each end of Bhadla -3 PS- Sikar-II S/s 765 kV D/c line • Switching equipment for 765 kV 330 MVA switchable line reactor - 4 nos. • 765 kV, 330 MVA Switchable line reactor - 4 nos.	
3.	• 765 kV line bays at Sikar-II • 765 kV line bays - 2 nos.	

Note:

- Provision of suitable sectionalization shall be kept at Bhadla-3 at 400 kV & 220 kV level to limit short circuit level.
 - Developer of Sikar-II S/s to provide space for 2 nos. of 765 kV line bays at Sikar-II S/s along with space for switchable line reactors.
 - Space provision for future 2 nos. 220kV Bus Coupler bay and 2 nos. Transfer Bus Coupler Bay shall be kept for bus switching scheme requirements.
- The applicant has been selected as the Transmission Service Provider with the lowest levelized transmission charges of ₹2124.08 million per annum on the basis of the competitive bidding carried out by PFC Consulting Limited (PFCCL), in accordance with the Guidelines issued by the Central Government under Section 63 of the Act.
 - The Central Transmission Utility of India Limited vide its letter dated 1.12.2023 has recommended for the grant of transmission licence to the applicant to establish the proposed transmission system.
 - Based on the material available on record, the Commission vide order dated 27.1.2024 in Petition No. 344/TL/2023, has proposed to issue transmission licence to the applicant for establishment of the transmission scheme as noted in para 1 above.
 - A copy of the application, along with its annexures and enclosures, made by the applicant for the grant of an inter-State transmission licence to POWERGRID Bhadla III Transmission Limited before the Commission can be accessed at the website www.powergrid.in/subsidiaries or inspected by any person in the Commission's office by following the laid down procedure.
 - Notice is hereby given in pursuance of clause (a) of sub-section (5) of Section 15 of the Act that suggestions or objections, if any, to the Commission's proposal to grant a transmission licence to the applicant, as aforesaid, be sent to the undersigned by **20.2.2024** at the above noted address. The suggestions or objections received after the specified date shall not be considered.
 - The application shall be taken up for the further hearing by the Commission on **23.2.2024**. Any person who files suggestions or objections may in his/her discretion attend the hearing, for which no TA/DA shall be paid by the Commission.

Sd/-
(Harpreet Singh Pruthi)
Secretary